

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 30th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Appeal No. 01/2019 (CZ) WITH	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Rohit Sharma, Adv. for State of Rajasthan Mr. Arvind Soni, Adv. for Rajasthan SEIAA
2.	Appeal No. 02/2019 (CZ)	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
FOR HEARING			
3.	Original Application No. 414/2018 (Earlier O. A. No. 127/2013 (THC) (CZ) (M.A. No. 132/2018, M.A. No. 1757/2018, M.A. No. 08/2019 M.A. No. 124/2019, M.A. No. 125/2019, M.A. No. 127/2019, M.A. No. 128/2019, M.A. No. 130/2019 to M.A. No. 141/2019) WITH	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Ms. Eysha Marysha, Advs. for Applicant Ms. Arushi Chauhan, Adv. for State of Rajasthan Mr. Rohit Sharma, Adv. Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shrey Raj Saxena, Adv. for HSPCB Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Sunil Nath & Pushnkar Taimni, Advs. Mr. Tarun Gupta, Adv.
4.	Original Application No. 124/2016 (CZ) (M.A. No. 343/2017, M.A. No. 538/2017, M.A. No. 12/2018, M.A. No. 13/2018, M.A. No. 27/2018, M.A. No. 32/2018,	Tulsi Ram Meena Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Arvind Soni, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Nishant Goel, Adv.

	M.A. No. 33/2018, M.A. No. 39/2018, M.A. No. 41/2018 to M.A. No. 47/2018, M.A. No. 49/2018 to M.A. No. 52/2018, M.A. No. 61/2018 to M.A. No. 65/2018, M.A. No. 67/2018, M.A. No. 68/2018, M.A. No. 85/2018 & M.A. No. 86/2018) WITH		
5.	Original Application No. 128/2015 (THC) (CZ) WITH	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	
6.	Original Application No. 128/2013 (THC) (CZ) WITH	Rajesh Kumar Saini & Ors. Vs. State of Rajasthan & Ors.	
7.	Review Application No. 07/2018 (CZ) IN Original Application No. 124/2016 (CZ)	M/s. Rao Grit Udyog Vs. State of Rajasthan & Ors.	Mr. Sachin K. Verma, Adv. for Applicant
8.	Original Application No. 18/2017 (CZ)	CH Institute of Management and Commerce & Anr. Vs. State of M.P.& Ors.	Mr. Dharamvir Sharma & Ms. Jubia, Advs. for Applicant Mr. Sachin K. Verma, Adv. for State of M.P. Mr. Deepesh Joshi, Adv. for R-4 Ms. Parul Bhadoria, Adv. for MP Live Stock Corporation Ms. Nitika Delouria Adv. for MPPCB Mr. Yadvendra Yadav, Adv. for CPCB
9.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017 & I.A. No. 18/2019)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Anurag Abhishek, Adv. for R-2 Mr. Siddharth Chauhan, Adv. Ms. Arushi Gaur Chauhan, Adv. for State of Rajasthan
10.	Original Application No. 132/2017 (CZ)	Prakash Tomar Vs. State of M. P. & Ors.	Mr. Pravin Dwivedi, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of M.P. Mr. Ayush Dev Bajpai, Adv. for R-6
CASE AT SR. NO. 11 WILL BE TAKEN-UP ON 09.07.2019 FOR HEARING			
11.	Appeal No. 07/2016 (CZ)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Saurabh Sharma, Advs. for Appellant Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-3 Ms. Parul Bhadoria, Adv. for CECB Ms. Arushi Chauhan, Adv. for State of Rajasthan

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